

**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**  
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**NOTIFICATION**

Dated Shillong, the 18<sup>th</sup> February, 2015

**NO.LJ (B) 72/2012/20** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non- MCS Officers as Executive Magistrates in connection with the monitoring of the movement of coal transportation for strict implementation of National Green Tribunal Order for a period of 3 (three) months or till further orders.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Fernand Ch. Motin, E.E, PWD (Roads), North Garo Hills, Resubelpara	North Garo Hills District, Resubelpara	Deputy Commissioner, North Garo Hills District, Resubelpara
2.	Shri Jebline M.Sangma, E.E, PHE, North Garo Hills, Resubelpara	- do -	- do -
3.	Shri M.D.Areng, Project Director, ATMA, North Garo Hills, Resubelpara	- do -	- do -
4.	Shri Sanjay Areng CDPO, ICDS, Kharkutta, North Garo Hills	- do -	- do -
5.	Shri B.K.Sangma, Research Officer, O/o the Deputy Commissioner, North Garo Hills, Resubelpara.	- do -	- do -

Sd/-

**(E.M.Donn)**

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department,


Dated Shillong, the 18<sup>th</sup> February, 2015

**MEMO.NO. LJ (B).72/2012/20- A,**

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Deputy Commissioner, North Garo Hills District, Resubelpara, with a request to circulate to all the officers concerned. This has a reference to letter No. NGHD/NGT/54/2015/101, dt 11.02.2015
3. The Principal Secretary to the Govt of Meghalaya & Member Convener NGT for information.
4. Personnel A.R (A) Department.
5. ✓ DEO (Data Entry Operator) LR Officer, Room No. 104, Main Sectt Building, for uploading the Notification in the Law Department website.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Office Copy.

By Order etc.,

  
Deputy Secretary to the Govt. of Meghalaya  
Law (B) Department.

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